CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
PANKAJ PIYUSH TRADE AND INVESTMENT LIMITED

Registered Office: 109, Trinity Building, 261 S.S. Gaikwad Marg, Dhobi Talao, Marine Lines, Mumbai, Maharashtra- 400002, Tel No 022-22073080, Fax No 022 22073081, E-mail - pp_tradeinvest@rediffmail.com, Website - www.pptinvestment.com.

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Vinod Kumar Bansal (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Pankaj Piyush Trade and Investment Limited (the 'Target Company' or 'PPTL') pursuant to and in compliance with Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum to PA should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Navshakti on January 31, 2012 (Tuesday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

UPWARD REVISION OF OFFER PRICE

The Acquirer hereby voluntarily increases the Open Offer Price from Rs. 20.00/- (Rupees Twenty only) per Equity Share to Rs. 34.00/- (Rupees Thirty Four only) per Equity Share ("Revised Offer Price"). Accordingly, the Offer will be for the acquisition of 1,04,000 fully paid up equity shares of the face value of Rs. 10/- each of PPTL representing 26.00% of the Voting Capital of the Target Company at the Revised Offer Price of Rs. 34.00/- per Equity Share payable in cash.

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum to PA and also for the fulfillment of its obligations of the Acquirer laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer:

Intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.

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Date: February 07, 2012
Place: Delhi